preciate the sentiments of the hon. Member. Mr. George Fernandes, during your time also, you were confronted with a situation like this that

sometimes we did not get printed papers. I got the permission of the Official Languages Commission and I sought your permission. They had directed us. We try to do it simultaneously. In one or two odd cases, it may happen that if the Hindi copies are not readily available sometimes we do it. (Interruptions) I have got a constitutional right. I sought the

## (Interruptions)

Hindi translation.

permission of the Official Languages Commission. I also sought the permision of the Speaker, and I laid the

MR. SPEAKER: Let me say something.

श्री जा**जं फर्नाडी** रः एक तो पाप करने हैं और फिर उसके समर्थन में बोल पहे 煮り

प्रध्यक्ष महोदय : आप मेरी बात सुनिए ।

भौ हरिगेश बहादुर (गीरखार्र): मेरे पाय डैफिनिट इनफर्मेशन है कि कामसं मिनिस्द्री में, इनकी मिनिस्द्री में धफसरों में माररीट हो रही है भीर वहां कोई काम नहीं हो। रहा है ।

## (Interruptions)

MR. SPEAKER: Don't you have eyes, Sir? You must see that I am standing on my legs.

मैं सब को कहता चाहता हूं इस्पेनली गवर्नमेंट का भी कहना चाहता हूं कि साइमब्रेटनियसची माना चाहिए। किसी को

कोई एतराज का टाइम नहीं मिलना चाहिए। It should not be done. Why should there be room for a complaint? (Interruptions).

SHRI RAMAVATAR SHASTRI: is mandatory. (Interruptions).

SHRI GEORGE FERNANDES: Sir, now I walk out on the Assam question.

14.50 hrs

(Shri George Fernandes then left the House.]

14.50 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

## TWENTIETH REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Twentieth Report of the Committee on Private Members' Bills and Resolutions.

14.51 hrs.

COMMITTEE ON FUBLIC UNDER-TAKINGS

ELEVENTH REPORT

SHRI BANSI LAL (Bhiwani): I beg to present the Eleventh Report (Hindi and English versions) of Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Fifty-second Report of Committee on Public Undertakings (Sixth Air India--Working Sabha) on Results and Allied Matters.